

IN THE HIGH COURT OF ORISSA AT CUTTACK

**Sou Motu W.P.(C) (PIL) No.1273 of 2014
with I.A. No. 5715 of 2021**

Registrar (Judicial) Sou Motu **Petitioner**

Mr. G. Mishra, Senior Advocate

-versus-

State of Odisha and others **Opposite Parties**

Mr. M.S. Sahoo, A.G.A. for State-Opposite Parties

Mr. H.S. Mishra, Senior Advocate for Intervenor

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY**

**ORDER
06.04.2021**

Order No.

38.

1. This matter is taken up by video conferencing mode.
2. Time for the State Government to take a decision in terms of para 9 of the order dated 3rd March, 2021 is extended by a period of eight weeks from today.
3. List on 28th June, 2021.
4. As the restrictions due to the COVID-19 situation are continuing, learned counsel for the parties may utilize a soft copy of this order available in the High Court's website or print out thereof at par with certified copy in the manner prescribed, vide Court's Notice No.4587, dated 25th March, 2020.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge